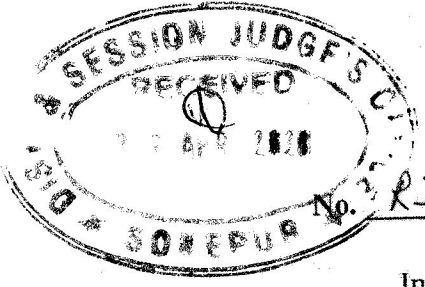


circulate among P.O.s including Bar.



ORISSA HIGH COURT: CUTTACK

NOTIFICATION

No. RJ-24/s.

Date : **28.04.2020**

In view of exigencies caused by COVID-19 and declaration of Lockdown in the State of Odisha the Hon'ble Court have been pleased to **suspend the ensuing Summer Vacation, 2020 of the Sub-ordinate Courts** of the State, if the Lockdown is not extended beyond 3rd May, 2020.

By Order of the Court

Sd/-
(R.K.TOSH)

REGISTRAR (ADMN.)

Memo No. RJ-25⁽¹²⁰⁾ / Date : **28.04.2020**

Copy forwarded to :-

1. District & Sessions Judge,
2. Secretary General, Supreme Court of India, New Delhi,
3. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
4. Secretary, State Bar Council, Odisha, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
8. All Sr. Secretaries / Secretaries to the Hon'ble Judges.
9. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack
to upload in the website of the Court.
10. Notice Board

for information.

REGISTRAR (ADMN.)

Memo No. RJ-26 / Date : **28.04.2020**

Copy forwarded to the Director, Printing & Publication, Odisha Govt. Press, Cuttack for publication in the next issue of Odisha Gazette.

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SONEPUR

Memo No. 2222(2) / Date 30-4-2020

Copy forwarded to all courts/all Bar Associations of this Judgeship for information and necessary action.

Copy to System Assistant, District Court, Sonepur to

REGISTRAR (ADMN.)